

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :29/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M**

**115PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- 11.05 A.M.**

1	SEBI Appeal	505/2019	JMD Ventures Limited and Ors. Vs. SEBI	Corporate Law Chambers India ELP
	SEBI Appeal	506/2019	JMD Ventures Limited and Ors. Vs. SEBI	Corporate Law Chambers India ELP
	SEBI Appeal	137/2021	JITENDRA PRATIHA Vs. SEBI	KUMAR Vis Legis Law Practice, Advocates  ELP
	Sub Matter(Disposed) :	Misc. Application/0000221/2021		
	Sub Matter(Disposed) :	Misc. Application/0000519/2021		
	SEBI Appeal	138/2021	JITENDRA PRATIHA Vs. SEBI	KUMAR Vis Legis Law Practice, Advocates  ELP
	Sub Matter(Disposed) :	Misc. Application/0000222/2021		
	Sub Matter(Disposed) :	Misc. Application/0000520/2021		

**599-ADMISSION-COURTCODE-PRICEMANIPULATION-11.07 AM**

2	Misc. Application	980/2021	SAJJAN KEDIA-DELAY Vs. SEBI	SNEHA VANI MARJADI ADVOCATE
	(Main Matter Number :SEBI Appeal/0000659/2021)			
	SEBI Appeal	659/2021	SAJJAN KEDIA Vs. SEBI	SNEHA VANI MARJADI ADVOCATE
	Sub Matter :	Misc. Application/0000980/2021		

**597-ADMISSION-COURTCODE-DIRECTORAMAZAN-11.10 AM**

3	Misc. Application	1172/2021	MR. SAMIR DAS-DELAY Vs. SEBI	Adv. Pooja Deshmukh
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
(Main Matter Number :SEBI Appeal/0000666/2021)				
4	Misc. Application	1206/2021	DEBABRATA GHOSH-URGENCY Vs. SEBI	REGSTREET ADVISORS LAW
(Main Matter Number :SEBI Appeal/0000670/2021)				
	Misc. Application	1207/2021	DEBABRATA GHOSH-DELAY Vs. SEBI	REGSTREET ADVISORS LAW
(Main Matter Number :SEBI Appeal/0000670/2021)				
	Misc. Application	1212/2021	MR. SAMIR DAS-EXEMPTION Vs. SEBI	Adv. Pooja Deshmukh
(Main Matter Number :SEBI Appeal/0000666/2021)				
	SEBI Appeal	666/2021	MR. SAMIR DAS Vs. SEBI	Adv. Pooja Deshmukh
Sub Matter :		Misc. Application/0001172/2021		
Sub Matter :		Misc. Application/0001212/2021		
	SEBI Appeal	670/2021	DEBABRATA GHOSH Vs. SEBI	REGSTREET ADVISORS LAW
Sub Matter :		Misc. Application/0001206/2021		
Sub Matter :		Misc. Application/0001207/2021		
<b><u>598-ADMISSION-COURTCODE-VOLUMERISE-11.15 AM</u></b>				
5	Misc. Application	1179/2021	SECUNDARABAD HEALTHCARE LIMITED-DELAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000667/2021)				
	Misc. Application	1180/2021	SECUNDARABAD HEALTHCARE LIMITED-EXEMPTION Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000667/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	667/2021	SECUNDARABAD HEALTHCARE LIMITED Vs. SEBI	R V Legal
Sub Matter :		Misc. Application/0001179/2021		
Sub Matter :		Misc. Application/0001180/2021		

**589-ADMISSION-COURTCODE-CROSSEXAMINATIONAO-11.20AM**

6	Misc. Application	1211/2021	RANA KAPOOR-EXEMPTION Vs. SEBI	Rushin S. Kapadia Advocate
(Main Matter Number :SEBI Appeal/0000669/2021)				
	SEBI Appeal	669/2021	RANA KAPOOR Vs. SEBI	Rushin S. Kapadia Advocate
Sub Matter(Disposed) :		Misc. Application/0001210/2021		
Sub Matter :		Misc. Application/0001211/2021		

**17-PARTHEARD-COURTCODE-SELLSHARES-AT11.25 AM**

7	SEBI Appeal	31/2020	Top Class Capital Markets Pvt. Ltd. Vs. SEBI	Crawford Bayley
Sub Matter(Disposed) :		Misc. Application/0000807/2021		
Sub Matter(Disposed) :		Misc. Application/0000904/2021		
	SEBI Appeal	23/2021	Top Class Capital Markets Pvt. Ltd. Vs. SEBI	Crawford Bayley Co.  ELP
Sub Matter(Disposed) :		Misc. Application/0000808/2021		
Sub Matter(Disposed) :		Misc. Application/0000905/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>258-PARTHEARD-COURTCODE-MVLCIS-11.50 AM</u></b>				
8	SEBI Appeal	157/2015	M/s. MVL Limited and Ors. Vs. SEBI and Anr.	P.N.Modi,Sr.Adv-Appellant s,A.Tandon,Adv.-OL Mr. Santanu Mitra- App. No.-7, K.Ashar -sebi
	Sub Matter :	Misc. Application/0000343/2021		
	Sub Matter :	Misc. Application/0000067/2021		
	Sub Matter :	Misc. Application/0000073/2021		
	Sub Matter :	Misc. Application/0000230/2015		
	Sub Matter :	Misc. Application/0000081/2021		
	SEBI Appeal	158/2015	Uma Upadhyay and Ors. Vs. SEBI and Anr.	S.P.Dalal,Adv. i/b Dalal and Co. Kevic Setalvad, Sr.Adv. i/b K.Ashar and Co.
	Sub Matter :	Misc. Application/0000045/2020		
	Sub Matter :	Misc. Application/0000333/2015		
	Misc. Application	230/2015	MVL LTD. AND OTHERS Vs. SEBI	
	(Main Matter Number :SEBI Appeal/0000157/2015)			
	Misc. Application	333/2015	UMA UPADHYAY Vs. SEBI	
	(Main Matter Number :SEBI Appeal/0000158/2015)			
	Misc. Application	45/2020	UMA UPADHYAY Vs. SEBI	
	(Main Matter Number :SEBI Appeal/0000158/2015)			
	Misc. Application	581/2020	VIJAY KUMAR SOOD- DELAY APPLICATION Vs. SEBI	
	(Main Matter Number :SEBI Appeal/0000021/2021)			
	Misc. Application	582/2020	VIJAY KUMAR SOOD-DELAY APPLICATION Vs. SEBI	
	(Main Matter Number :SEBI Appeal/0000022/2021)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	21/2021	Vijay Kumar Sood Vs. SEBI	Mr. Salim A. Inamadar, Advocate Mr. Kevic Setalvad, Senior Advocate
Sub Matter :		Misc. Application/0000581/2020		
	SEBI Appeal	22/2021	Vijay Kumar Sood Vs. SEBI	Mr. Salim A. Inamadar, Advocate Mr. Kevic Setalvad, Senior Advocate
Sub Matter :		Misc. Application/0000582/2020		
	Misc. Application	67/2021	V. K. KHURANA Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000157/2015)				
	Misc. Application	73/2021	VINOD KUMAR MALIK Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000157/2015)				
	Misc. Application	81/2021	Kalpna Gupta - Applicant and Org. Appellant No.7 Vs. MVL Ltd. other Ors.Vs SEBI and Anr.	Adv. Akash Menon and Sukanya Banerjee
(Main Matter Number :SEBI Appeal/0000157/2015)				
	Misc. Application	343/2021	MVL LTD. AND OTHERS Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000157/2015)				
<b><u>266-ADMDISPOSAL-COURTCODE-SIPHONEDFUNDS-AT11.55 AM</u></b>				
9	SEBI Appeal	240/2019	Anil Beniprasad Agrawal Vs. SEBI and Anr.	P.N.Modi,Sr.Adv.i/b Vis Legis Law Practise K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	241/2019	Bharat Nanubhai Shiroya Vs. SEBI and Anr.	Vinay Chauhan,Adv. i/b Rohit Mangsule, Advocate K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	242/2019	Annu Anil Agrawal Vs. SEBI and Anr.	Ravishekhar Pandey ,Adv.i/b Vis Legis Law Practise K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	243/2019	Amit Kumar Khemka Vs. SEBI and Anr.	Akash Singh,Adv. i/b Ashok Saraogi, Advocate K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	244/2019	Chandrakala Purohit Vs. SEBI and Anr.	Deepak Dhane,Adv. i/b Corporate Pleaders K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	363/2019	Jugal Chandrakant Thacker Vs. SEBI	Ashok Bansal, CA  Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	395/2020	JUGAL C THACKER Vs. SEBI	Counsel Mr. Rahul Lakhiani along with Adv. Yuvraj
	SEBI Appeal	396/2020	BHARAT SHIROYA Vs. SEBI	Counsel Mr. Rahul Lakhiani along with Adv. Yuvraj
	SEBI Appeal	403/2020	ANNU ANIL AGARWAL Vs. SEBI	Lakhiani along with Adv. Yuvraj K. Singh
	SEBI Appeal	459/2020	Comfort Intech Ltd. Vs. SEBI	Mr. Ashok Bansal, FCA  Mr. Sumit Rai, Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	467/2020	COMFORT SECURITIES LTD. Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	481/2020	JJ FINCAP PVT LTD Vs. SEBI	Adv Rajesh Khandelwal
	SEBI Appeal	54/2021	Smt. Chandrakala Purohit Vs. SEBI	Mr. Jugal C. Thacker FCA  Mr. Kevic Setalvad, Senior Advocate
Sub Matter(Disposed) :		Misc. Application/0000767/2021		
	SEBI Appeal	56/2021	Amit Khemka Vs. SEBI	Mr. Jugal C. Thacker FCA  Mr. Sumit Rai, Advocate
	SEBI Appeal	181/2021	Vibhuti Multitrade Private Limited Vs. SEBI	Mr.Nikunj Kanodia, Advocate
Sub Matter :		Misc. Application/0000888/2021		
	SEBI Appeal	424/2021	Ravi Kumar Distilleries Limited and Others Vs. SEBI	Desai and Diwanji
Sub Matter :		Misc. Application/0000602/2021		
	Misc. Application	602/2021	Ravi Kumar Distilleries Limited and Others Vs. SEBI	DESAI AND DIWANJI
(Main Matter Number :SEBI Appeal/0000424/2021)				
	Misc. Application	675/2021	Anil Beniprasad Agrawal Vs. SEBI	Vis Legis Law Practice  K. Ashar and Co. Desai and Diwanji
(Main Matter Number :SEBI Appeal/0000526/2020)				
	SEBI Appeal	526/2020	ANIL AGRAWAL Vs. SEBI	Dhwani Shah- Attorney
Sub Matter :		Misc. Application/0000675/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	888/2021	Vibhuti Multitrade Pvt. Ltd. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000181/2021)				
<b><u>343-DISPOSAL-COURTCODE-DELAYEDSCNPFUTP-AT12.05 PM</u></b>				
10	SEBI Appeal	331/2020	Adamina Traders Pvt. Ltd. Vs. SEBI	i/b R V Legal  i/b Khare Legal Chambers
Sub Matter : Misc. Application/0000339/2020				
	Misc. Application	339/2020	Adamina Traders Pvt. Ltd.-Delay application Vs. SEBI	R V Legal  Khare Legal Chambers
(Main Matter Number :SEBI Appeal/0000331/2020)				
	SEBI Appeal	366/2020	Adamina Traders Pvt. Ltd. Vs. SEBI	R V Legal  Khare Legal Chambers
Sub Matter : Misc. Application/0000374/2020				
	Misc. Application	374/2020	Adamina Traders Pvt. Ltd. Vs. SEBI	R V Legal  Khare Legal Chambers
(Main Matter Number :SEBI Appeal/0000366/2020)				
<b><u>160-DISPOSAL-CODE-UNCLAIMEDDIVIDENDS-AT-12.15 PM</u></b>				
11	SEBI Appeal	384/2020	Mohit Karkera Vs. SEBI	Mr. Manish Chhangani, Advocate Mr. Vishal Kanade, Advocate
<b><u>461-ADMDISPOSAL-COURTCODE-APPROVALSECC-AT12.25 PM</u></b>				
12	SEBI Appeal	466/2020	NSEIL Vs. SEBI	Cyril Amarchand Mangaldas Advocates and Solicitors ELP



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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>465-ADMISSION-COURTCODE-CASHLESSEFACILITY-12.27 PM</u></b>				
13	IRDA Appeal	4/2021	DR. SUPRATIK SANATANI and ANR. Vs. IRDA and Anr.	Dr Supratik Sanatani
<b><u>424-ADMDISPOSAL-COURTCODE-DEMANDRECOVERY-12.35P.M.</u></b>				
14	SEBI Appeal	161/2021	Unicorn Infra Projects and Estates P. Ltd. Vs. SEBI	Mr. Vikram Nankani, Senior Advocate  K.Ashar and Co.
	Sub Matter :	Misc. Application/0000324/2021		
	Sub Matter :	Misc. Application/0000325/2021		
	SEBI Appeal	162/2021	DDPL Global Infrastructure Pvt. Ltd. Vs. SEBI	Mr. Vikram Nankani, Senior Advocate  K. ASHAR AND CO.
	Sub Matter :	Misc. Application/0000326/2021		
	Sub Matter :	Misc. Application/0000327/2021		
	Misc. Application	324/2021	Unicorn Infra Projects and Estates P. Ltd. Vs. SEBI	Mr. Vikram Nankani, Senior Advocate  K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000161/2021)			
	Misc. Application	325/2021	Unicorn Infra Projects and Estates P. Ltd. Vs. SEBI	Mr. Vikram Nankani, Senior Advocate  K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000161/2021)			
	Misc. Application	326/2021	DDPL Global Infrastructure Pvt. Ltd. Vs. SEBI	Mr. Vikram Nankani, Senior Advocate  K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000162/2021)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	327/2021	DDPL Global Infrastructure Pvt. Ltd. Vs. SEBI	Mr. Vikram Nankani, Senior Advocate  K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000162/2021)				
<b><u>242-ADMDISPOSAL-COURTCODE-PRICERISE-AT 12.45 PM</u></b>				
15	SEBI Appeal	169/2021	JINESH BHATT AND ORS Vs. SEBI	Parinam Law Associates
Sub Matter : Misc. Application/0000457/2021				
	Misc. Application	457/2021	JINESH BHATT AND ORS-URGENCY AND STAY Vs. SEBI	Parinam Law Associates
(Main Matter Number :SEBI Appeal/0000169/2021)				
	Misc. Application	459/2021	DEEPAK PANDURANG VIKHAPE Vs. SEBI	Parinam Law Associates  MDP and Partners
(Main Matter Number :SEBI Appeal/0000170/2021)				
	Misc. Application	560/2021	SANJAY SAHA Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000400/2021)				
	SEBI Appeal	340/2021	RAVINDRA NATH MISHRA Vs. SEBI	Parinam Law Associates  MDP and Partners
	Misc. Application	676/2021	DEEPAK PANDURANG VIKHAPE-URGENT RELIEF Vs. SEBI	Parinam Law Associates  MDP and Partners
(Main Matter Number :SEBI Appeal/0000170/2021)				
	SEBI Appeal	399/2021	SANJAY SAHA Vs. SEBI	R V Legal Advocates

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	170/2021	DEEPAK PANDURANG VIKHAPE Vs. SEBI	Adv. Pramod Kathane
Sub Matter(Disposed) :		Misc. Application/0000753/2021		
Sub Matter :		Misc. Application/0000459/2021		
Sub Matter :		Misc. Application/0000676/2021		
<b><u>499-ADMISSION-COURTCODE-PRICEMANIPULATION-12.55 PM</u></b>				
16	SEBI Appeal	426/2021 ( /0000 )	SURYAPRATAP GUPTA HUF Vs. SEBI	Mr.Yashvi Panchal Advocate
	Misc. Application	930/2021	GLOBAL ENTERPRISE-Delay Vs. SEBI	Advocate Himanshu Agarwal
(Main Matter Number :SEBI Appeal/0000573/2021)				
	Misc. Application	941/2021	SHAKIRA SHAIKH-Delay Vs. SEBI	Advocate Himanshu Agarwal
(Main Matter Number :SEBI Appeal/0000574/2021)				
	SEBI Appeal	574/2021	SHAKIRA SHAIKH Vs. SEBI	Advocate Himanshu Agarwal
Sub Matter :		Misc. Application/0000941/2021		
	SEBI Appeal	573/2021	GLOBAL ENTERPRISE Vs. SEBI	Advocate Himanshu Agarwal
Sub Matter :		Misc. Application/0000930/2021		

**451-DISPOSAL-COURTCODE-EXAMINATION-AT-01.05 PM**

17	SEBI Appeal	517/2021	Mr. Prateek Kumar Vs. SEBI	Mindspright Legal
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**482-ADMISSION-COURT CODE-MINISCULE-AT01.15 PM**

18	SEBI Appeal	545/2021	Chandrakanta Laddha Vs. SEBI	Mr. Vikas Bengani, Advocate
Sub Matter(Disposed) :		Misc. Application/0000953/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>472-ADMISSION-COURTCODE-WTMPACZYLOG-01.20 PM</u></b>				
19	SEBI Appeal	215/2021	P. Srikant and Ors Vs. SEBI	Parinam Law Associates  ELP
	SEBI Appeal	537/2021	SRIKANTH SRIPRIYA Vs. SEBI	Parinam Law Associates
	Sub Matter(Disposed) :	Misc. Application/0000933/2021		
	Sub Matter(Disposed) :	Misc. Application/0000901/2021		
	Sub Matter :	Misc. Application/0001136/2021		
	SEBI Appeal	538/2021	PARATHASARATHY SRIKANTH Vs. SEBI	Parinam Law Associates
	Sub Matter(Disposed) :	Misc. Application/0000934/2021		
	Sub Matter(Disposed) :	Misc. Application/0000902/2021		
	SEBI Appeal	539/2021	S. P. Srihari Vs. SEBI	Parinam Law Associates
	Sub Matter(Disposed) :	Misc. Application/0000935/2021		
	Sub Matter(Disposed) :	Misc. Application/0000903/2021		
	Misc. Application ( /0000 )	1136/2021	Srikanth Sripriya-Rectification Vs. SEBI	Parinam Law Associates  ELP
(Main Matter Number :SEBI Appeal/0000537/2021)				
<b><u>546-ADMDISPOSAL-COURTCODE-SIPHONEDFUNDS-01.25 PM</u></b>				
20	Misc. Application	889/2021	SUVIDHA SECURITIES PRIVATE LIMITE-DELAY Vs. SEBI	Mr.Vikas Parasrampur, Director
(Main Matter Number :SEBI Appeal/0000611/2021)				
	SEBI Appeal	611/2021	SUVIDHA SECURITIES PRIVATE LIMITE Vs. SEBI	Mr.Vikas Parasrampur, Director
	Sub Matter :	Misc. Application/0000889/2021		